

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 2502 of 2020**

Abhay Singh @ Abhay Kumar Singh & Anr.Petitioners

Versus

The State of Jharkhand & Anr. Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : None

For the State : Mr. Sandeep Verma, A.C. to Sr. S.C-III

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05/05.04.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On repeated calls, nobody appeared on behalf of the petitioners.

Mr. Sandeep Verma, learned counsel for the State is present.

With a view to provide one more opportunity, let this matter appear after six weeks under the heading for admission.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/-